

- (9) Rashtriya Bal Swasthya Karyakram (RBSK) for health screening, early detection of birth defects, diseases, deficiencies, development delays and early intervention services has been Operationalized to provide comprehensive care to all the children in the age group of 0-18 years in the community.
- (10) Capacity building of health care providers to build and upgrade the skills of health care providers in basic and comprehensive obstetric care of mother during pregnancy, delivery and essential new-born care and care of sick newborns and infants.
- (11) Health and nutrition education through Information, Education and Communication (IEC) and Behaviour Change Communication (BCC) to promote healthy practices and create awareness to generate demand.

Bio-medical wastes

2960. DR. ABHISHEK MANU SINGHVI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the steps taken by Government to reduce the bio-medical wastes in the country;
- (b) whether Government has taken note of the CAG report stating that most West Bengal hospitals lack facilities for disposal of bio-medical wastes; and
- (c) whether Government has taken any action to address the issue, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) As informed by Central Pollution Control Board Bio- Medical Waste Management (BMWM) Rules, 2016 have been renotified under Environment (Protection) Act, 1986 for safe handling and disposal of biomedical wastes without any effect on human health and environment; which came into force *w.e.f* 28th March, 2016 in suppression of Bio- Medical Waste (Management and Handling) Rules, 1998. The Central Government reviews these Rules from time to time to improve the collection, segregation, processing, transportation, storage, treatment and disposal of these bio-medical in an environmentally Sound Manner.

(b) and (c) As informed by West Bengal Pollution Control Board, Health Care Units (HCUs) in West Bengal are mostly covered by Common Bio-Medical Waste

Treatment Facilities (CBWTFs) except for the small remotely located HCUs like Primary Health Centre. However, Department of Health and Family Welfare, Government of West Bengal has already initiated action for ensuring bio-medical waste treatment by these units.

As informed by Central Pollution Control Board that as per annual report information on biomedical waste management submitted by West Bengal State Pollution Control Board for the year 2017, out of 6405 HCFs, 5676 nos. of HCFs have applied and obtained authorization for operationalization of unit. Besides, 103 no. of HCFs have installed pre-treatment facility for the laboratory waste, as required under Bio-medical Waste Management Rules, 2016.

Opening of Escrow accounts for PMJAY

2961. DR. SANTANU SEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of States which have opened Escrow accounts for Pradhan Mantri Jan Arogya Yojana (PMJAY) and details thereof; and

(b) the number of States which have put in their share of money for the scheme and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Information is being collected and will be laid on the table of the House.

Opening of outlets under PMBJP

†2962. SHRI SURENDRA SINGH NAGAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of sale outlets opened in rural areas of the country under Pradhan Mantri Jan Aushadhi Scheme;

(b) the district-wise and State-wise details thereof; and

(c) the reasons for shortage of these PMBJP outlets in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) As per information provided by Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, 3428 Pradhan

†Original notice of the question was received in Hindi.